

amount of non-recurring compensation payable for damage done to properties requisitioned for Central Government that still remain undisposed of in Alipore and other courts at Calcutta for over five years; and

(b) whether effective steps will be taken for appointment of a permanent arbitrator in order to dispose of cases accumulated for the last 10 years?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) (i) and (ii). So far as the Ministry of Works, Housing and Supply is concerned, there are two such arbitration cases, one arising out of a dispute over rent compensation and the other over the amount of non-recurring compensation for damage to the requisitioned properties. Enquiries are being made from other Ministries of the Government of India to ascertain how many such cases are pending which concern them.

(b) The question will be fully examined by Government on completion of the enquiries mentioned above

#### Employees State Insurance

**1670. Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to state.

(a) whether it is a fact that no photo identity cards have been issued to the insured persons under the Employees State Insurance Act, 1948;

(b) if so, whether it is also a fact that a number of cases of impersonation have occurred in the Employees State Insurance Dispensaries; and

(c) if so, the steps taken or proposed to be taken to check such irregularities?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) Only a very few cases of impersonation have been reported.

(c) A large number of insured persons have been provided with identity cards containing identification

marks. The Employees State Insurance Corporation is encouraging employers to provide photographs on identity cards. The Corporation is also affixing photographs on identity cards as an experimental measure at Amritsar. Instructions have been issued by the Corporation for display of notices in dispensaries to the effect that persons found using fraudulent cards will be prosecuted.

#### Cement Allotment to U.P.

**1671. Shri Radhamohan Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was any cut in the quota of cement supplied to U.P. during 1956-57;

(b) the actual supply of cement to U.P. during the last three years; and

(c) whether the U.P. Government has requested any increase in their quota of cement during this year?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) There was no cut in the cement quota allotted to U.P. during 1956-57, the allotment being 576,080 tons as against 357,000 tons during the year 1955-56.

(b) Information about actual supplies is being collected.

(c) Yes, Sir. The monthly quota for period IV/57, is being raised by 3,000 tons.

#### Pakistan Encroachments in Khasi Jaintia Hills

**1672. Shri Hynnlewa:** Will the Prime Minister be pleased to state:

(a) whether Government are aware of constant encroachments by Pakistan into the Khasi-Jaintia Hills District of Assam and harassment of cultivators by the Pakistan Police Force in that area; and

(b) if so, the steps Government propose to take to stop those encroachments?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Government are not aware of any recent attempts by Pakistanis to encroach on Indian territory in the Khasi & Jaintia Hills district.

(b) Does not arise.

चतुर्थ श्रेणी कर्मचारियों के नियुक्तियों के संबंध में

१६७३. { श्री पद्म देव :  
श्री दलजीत सिंह :

क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली में पंचकुटियां रोड के निम्नलिखित चतुर्थ श्रेणी के कर्मचारियों के क्वार्टरों का जीर्णोद्धार कब किया जायेगा;

(ख) क्या यह सच है कि वहा बिजली, पानी तथा सफाई की व्यवस्था अत्यन्त प्रजनक है ; और

(ग) यदि हां, तो वर्तमान स्थिति में सुधार करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

**निर्माण, आवास और संभरण उपमंत्री (श्री अनिर क० चन्दा) :** (क) इन मकानों को ठीक करने के सुझावों पर अभी विचार हो रहा है ।

(ख) पानी का प्रबन्ध काफी अच्छा है । सफाई और बिजली के प्रबन्धों में कुछ सुधार की आवश्यकता है ।

(ग) सफाई का अभी जो प्रबन्ध है उसे बढ़ाने और इन मकानों में बिजली लगाने के सुझावों पर विचार हो रहा है ।

#### Delegations Abroad

**1674. Shri B. C. Proddhan:** Will the Minister of Parliamentary Affairs be pleased to lay a statement showing the number of Members of Parliament belonging to Scheduled Tribes who were included in the delegations of the Government of India. which went abroad from 1947 to 1957?

**The Minister of Parliamentary Affairs (Shri Satyanarayan Sinha):** As members of Parliament are not nominated on delegations on the basis of class, caste, creed or sex, and no record of information of the type asked for is maintained, it is regretted that information asked for is not available with Government.

#### Nangal Fertilizer Factory

**1675. Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the various posts under the Fertilizer Factory at Nangal (Punjab) are being filled through the local Employment Exchange; and

(b) if not, the sources from which recruitment is made at present?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) and (b). All posts, except the lowest categories like peons, chowkidars and sweepers, are advertised in the press and copies of the advertisements sent to the Employment Exchange and the Army Head-Quarters for suggesting suitable candidates. Candidates nominated by these agencies are considered on merits along with other candidates.

The lowest categories of staff are recruited direct mostly from among the villagers who have been displaced by the acquisition of lands for the factory.

#### Central Industrial Relations Machinery and welfare Organisations

**1676. Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to state:

(a) the total number of Officers of the Central Industrial Relations Machinery and the Welfare Organisations;

(b) whether it is a fact that a number of officers are temporary despite their long service; and